

**The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2025(Amendment of the Schedule) -Introduced**

**SHRI MANISH TEWARI (CHANDIGARH):** Sir, I rise to move for leave to introduce a Bill further to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994.

माननीय अध्यक्ष : प्रश्न यह है :

कि पंजाब नगर निगम कानून (चंडीगढ़ तक विस्तार) अधिनियम, 1994 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

**SHRI MANISH TEWARI:** Sir, I introduce the Bill.

---